

Act, as it stood prior to its substitution by Finance Act 1999, or sub-section (9) of section 80-IB of the Income-tax Act, as applicable from time to time.

Valuation of Government owned-lands

3375. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of FINANCE be pleased to state:

(a) how much land Government owns including the property owned in the name of Government Corporations, Public Undertakings, Public Trusts and other Government bodies;

(b) what is the present market-value thereof; and

(c) the manner in which Government proposes to utilise, manage and regulate these properties?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (c) The information relating to land owned by Government including the property owned in the name of Government Corporations, Public Undertakings, Public Trusts and other Government bodies; their present market-value and manner of utilization, management etc., is not maintained centrally.

Annual expenditure on social services

3376. SHRI SANTOSH BAGRODIA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of FINANCE be pleased to state:

(a) what is the annual expenditure for Indian poor as percentage of GDP on social services during the last three plans from 1997 onwards;

(b) whether Government plans to increase this in near future; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) Total Central and State Government annual average expenditures on social and community services as percentage of GDP at market prices during last three plans were as under:—

Ninth Plan	5.37
Tenth Plan	5.34
2007-08 (B.E.) (for Eleventh Plan)	6.03

(b) and (c) Government has been consistently increasing its expenditure on social and community services. Depending on the needs in the future, the Government will make available necessary funds for social and community services.